

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A statement is laid on the Table. [See Appendix VII, annexure No. 16.]

श्री नवल प्रभाकर : विवरण में जो सिफारिशों और सुझाव दिये गये हैं, क्या मैं जान सकता हूँ कि इन से सम्बन्धित आदर्श राज्य सरकारों को भेज दिये गये हैं ?

श्री एस० एम० मिश्र : जिन बातों से राज्य सरकारों का ताल्लुक है उन बातों की सूचना उनको दे दी गयी है ।

Shri H. N. Mukerjee: In view of the fact elicited by reply to Starred Question No. 1104 that the Deputy Shipping Master of Calcutta Port had a report against him by the Special Police Establishment of the Government of India who asked for prosecution and this was followed by departmental enquiry without suspension and exoneration to follow, may I ask if this is the pattern of Government's policy in regard to detection of corruption?

Mr. Speaker: Order, order. I do not know how this question arises.

COAL

*1163. **Pandit D. N. Tiwary:** Will the Minister of Production be pleased to state:

(a) whether Government are aware that a large quantity of coal is wasted in making it "sized"; and

(b) whether Government propose to ban the manufacture of "sized" coal?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) No; it is not correct to say that a large quantity of coal is wasted thus. However, it may be said to be a somewhat wasteful method of utilisation of coal.

(b) No. While the question of modifying present practices is being studied by the Coal Commissioner, there is no proposal to ban altogether the preparation of coal at collieries according to different sizes.

Pandit D. N. Tiwary: May I know the possible quantity of coal which is sized and what will be its value?

Shri R. G. Dubey: There are three types of coal: steam, rubble and slack. Steam coal is required for locomotives and other types of boilers. This particular type is sized and also rubble coal. It is very difficult to assess the quantity of coal that is sized.

Pandit D. N. Tiwary: May I know what quantity is wasted?

Shri R. G. Dubey: I may point out that there is not very much wastage of this coal as the hon. Member points out. For example, after separating steam and rubble coal, slack coal remains and this is very well utilised in brick burning. Then with regard to coal dust, that of course is a mere waste.

The Minister of Production (Shri K. C. Reddy): May I just say that the hon. Member's question is not very specific and it is very difficult to give a precise answer?

Pandit D. N. Tiwary: I only wanted to know, when coal is sized what is the wastage, or what quantity is wasted?

Shri K. C. Reddy: It all depends on the type of coal, the manner of sizing, so on and so forth. That is why I said it is very difficult to answer a general question like that.

Mr. Speaker: Next question; Shri Bhagwat Jha Azad:

Shri D. C. Sharma: 1164.

Mr. Speaker: If the hon. Member holds an authority, that question will come in the end.

CANAL WATER IN DAMODAR VALLEY

*1167. **Shri S. C. Singhal:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that in the Damodar Valley area, though the

water rates are low, the Kisans are not utilising the canal waters in full; and

(b) if so, what are the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). As the canals of the Damodar Valley Corporation are still under construction and have not started functioning, the question of water not being utilised by cultivators does not arise.

Shri L. N. Mishra: May I know whether it is a fact that the first scheme drawn up by the D.V.C. to irrigate 12,000 acres of land was estimated to cost Rs. 1,000 per acre for irrigation and the second one drawn up by them to irrigate some 10 thousand acres of *Kharif* and 7,500 acres of *rabi* crop is estimated to cost Rs. 400 per acre for irrigation? May I also know whether any effort has been made to reduce the cost of irrigation to popularise it among the cultivators?

Shri Hathi: Perhaps the hon. Member refers to irrigation from Tilaiya. The total estimated cost was about Rs. 1.21 crores for 12,000 acres. That has been given up because it was rather a high cost. The second scheme which they have now prepared and for which estimates are prepared, will be for about 10,000 acres, out of which 7,500 acres will receive *rabi* irrigation, that is for about Rs. 21,00,000.

Shri T. N. Singh: May I know the available canal rate in Bihar State and also the proportion between that rate and the proposed rate for the D.V.C.?

Shri Hathi: The rates are not yet fixed for the D.V.C.

SAMADHI OF THE LATE SHRI W. C.
BONNERJEE

*1168. **Shri Raghunath Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the *Samadhi* of the late Shri W. C.

Bonnerjee, the first President of the Indian National Congress is lying neglected at Croydon, England; and

(b) whether any official representative of the Indian High Commissioner's Office in London ever visited the *Samadhi*?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). Hitherto, the Indian High Commission in London have not concerned themselves about the *Samadhi* of the late Shri W. C. Bonnerjee as it was assumed that it was being taken care of by his direct descendants who are permanently residing in the United Kingdom. Since this assumption has been found to be incorrect, a representative of the High Commission has been deputed to visit the *Samadhi* for assessing the cost of its repairs and maintenance in consultation with Shri Bonnerjee's descendants.

UNEMPLOYMENT IN HYDERABAD

*1169. **Shri Madhao Reddi:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Hyderabad Government have formulated a plan to solve the problem of unemployment in the State;

(b) if so, the main features of the proposal and the manner in which they are to be implemented;

(c) the amount that will be required for its implementation; and

(d) the proportion of expenditure to be borne by the Central Government?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) and (c). A statement showing the names of schemes and their total cost is placed on the Table of the House. [See Appendix VII, annexure No. 17]